

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

166(ND)/2017

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
01.08.2019.**

**NAME OF THE COMPANY: Ashok Kumar Garg & Ors. V/s. Renuka
Infratech Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

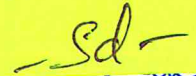
Present: Mr. Arun Saxena and Ms. Nalini, Advocates for the Petitioner
Mr. Krishnendu Datta, Mr. Sourabh Gupta, Mr. Puneet Yadav and
Mr. Tarun Arora, Advocates for the Respondent

ORDER

Ld. Counsel submits that talks of mediation have failed. In view of the same,
renotify this case for final arguments on 11th December, 2019.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**